

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

ORIGINAL APPLICATION NO.170/00149/2018

DATED THIS THE 12TH DAY OF DECEMBER, 2018

**HON'BLE DR.K.B.SURESH
HON'BLE SHRI C.V. SANKAR**

**...MEMBER(J)
...MEMBER(A)**

M.R. Vivekananda,
Aged about 53 years,
S/o M.P. Raghava,
Ex-GDS MD, Peraje BO
A/w Aranthodu SO,
Puttur (D.K.) Division,
Residing at Majukodi House,
Peraje Village & Post,
Via Aranthodu-574 314.Applicant.

(By Advocate Shri A. R. Holla)

Vs.

1. Union of India
By Secretary,
Department of Posts,
Dak Bhavan,
New Delhi – 110 001.
2. The Post Master General ,
S.K. Region,
Bangalore-560 041.
3. The Senior Superintendent of Post Offices,
Puttur (DK) Division,
Puttur -574 201.
4. The Assistant Superintendent of Post Offices,
Karkala Sub-Division,
Karkala-574 104.Respondents

(By Standing Counsel Shri S. Sugumaran for Respondents)

O R D E R (ORAL)**HON'BLE DR.K.B.SURESH** ...**MEMBER(J)**

Heard the matter in great detail. Apparently, the issue is non-delivery of money orders. Apparently the applicant had delivered the money orders to a dead person and a person who was abroad on Haj also. After examining the details, we find that proper opportunities have been given to him and the charge against him is proven to the hilt, as punishment imposed also seems to be justified by the nature of infractions.

2. Therefore, no merit in the OA. Dismissed. No costs.

(C.V. SANKAR)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

vmr

Annexures referred to by the Applicant in OA No.170/00149/2018

1. Annexure A1 : Copy of memo dated 31.12.2014.
2. Annexure A2 : Copy of letter dated 12.7.2016 with the Inquiry Report dated 08.07.2016.
3. Annexure A3 : Copy of applicant's representation dated 20.07.2016.
4. Annexure A4 : Copy of order dated 14.9.2016.
5. Annexure A5 : Copy of applicant's appeal dated 01.10.2016.
6. Annexure A6 : Copy of order dated 14.12.2016.
7. Annexure A7 : Copy of applicant's revision petition dated 15.5.2017.
8. Annexure A8 : Copy of the order dated 19.10.2017.

Annexures referred to by the respondents in the Reply

1. Annexure R1: Copy of letter with UCR receipt dated 21.01.2014.
2. Annexure R2 :Copy of Statement of admission.
3. Annexure R3 :Copy of statement dated 13.3.2014.
4. Annexure R4: Copy of Deposition dated 06.04.2016.
